ontested commercial cases disposed during the month of June-2023 Date of Whether Urgent Relief Date Registration was sought and Pre-Decision Insitution Mediation forNature ll Disposal (Contested District ofDate of executionNumber ofAct Section Court Case No. Name VSAdvocate ofDays days Respondent Name of decree for execution of did not take place (Yes / Settled) decree from SH, SANJEEV KUMAR AGGARWAL, CENTRAL DISTRICT JUDGE (COMMERCIAL CS COMM-2064/22 NARESH KUMAR VS. MUNICIPAL S.K. SINGH AND SANJEET 29.08.2022 CORPORATION OF DELHI MALIK Suit for Recovery 01.06.2023 CONTESTED COURT)-01 PANKAJ ARORA VS. MUNICIPAL S.K. SINGH AND SANJEET 25.11.2021 CORPORATION OF DELHI MALIK CS COMM-2280/22 02.06.2023 CONTESTED Suit for Recovery RAJAN VERMA VS. MUNICIPALS.K. SINGH AND SANJEET 08.08.2022 CS COMM-1969/2022 03.06.2023 CONTESTED Suit for Recovery CORPORATION OF DELHI MALIK OMP COMM-29/2020 RAJESHWARI VS. HDFC BANK NIRANJAN RAI AND19.02.2020 CONTESTED Petition U/s 34 o 05.06.2023 Arbitration Conciliation DR. KAMINI LAU, DISTRICT CENTRAL JUDGE (COMMERCIAL COURT)-02 OMP (COMM.)/24/2020 MOHD. MUSTAFA Vs BANSAL CREDITS LIMITED 34 ARBITATION Contested 14-02-2020 03-06-2023 SH. ILLA RAWAT, DISTRICTCENTRAL JUDGE, (COMMERCIAL COURT)-CS(COMM) 1068/2022 NARESH UPPAR V/SSH. SAT MUNICIPAL CORPORATIONKUMAR SINGH SATYENDRA 12.04.2022 CONTESTED NIL 05.06.2023 RECOVERY 03, TIS HAZARI COURT, DELHI OF DELHI CS(COMM) 671/2020 M/S MAHESH TRADINGSH, VIKAS SHARMA 20.02.2020 09.06.2023 1206 CONTESTED NIL RECOVERY COMPANY V/S M/S SWAMINA INTERNATIONAL PVT. LTD. MS ANURADHA SHUKLACENTRAL BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04 SH. UMED SINGH GREWALCENTRAL DISTRICT JUDGE (COMMERCIAL COURT)-05 SH. SANJAY KUMAR AGGARWAL,CENTRAL DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL MS. KAVERI BAWEJA, DISTRICT CENTRAL 1596/2019 MESH TYAGI VS NDMC CONTESTED 08.06.2023 26.08.2019 8.06.2023 UDGE, COMMERCIAL COURT-07 SH. AMIT KUMAR, DISTRICTCentral NIL JUDGE, COMMERCIAL COURT-08 SH. DEEPAK GARG, DISTRICT Central JUDGE, COMMERCIAL COURT-09 SH. DINESH BHATT, **DJ** West CS (COMM)/433/2022 RELAINT PACKAGING FILMS PVTRAGHAV RANJAN01-06-2022 06-06-2023 ontested Recovery of Money-LTD Vs KASHISH TECHNO PACKSRIVASTAVA(P), (COMMERCIAL COURT)-01

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	SAdvocate	Date o Registration	fWhether Urgent Relief was sought and Pre- Insitution Mediation did not take place (Yes / No)	Decision		Nature Disposal (Contested Settled)	ofDate of execution of decree /	Number of days for execution of decree from date of	
			CS (COMM)/123/2019	DINESH SETHI Vs NORTH DELH MUNICIPAL CORPORATION AND ANR		20-04-2019	no	09-06-2023	1511	Contested	Nil	Nil	Recovery of Money 6
11	MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAI COURT)-02	West	OMP COMM 34/2019	LOKESH KUMAR KAPOOR V. SMC GLOBAL SECURITIES LTD AND ORS.	Abhay Raj Verma	16.10.2019	NO	03.06.2023	1328 DAYS	contested	NIL	NIL	U/s 34 Arbitration & Conciliation Act, 1996
12	SH. DIG VIJAY SINGH, DISTRICI JUDGE (COMMERCIAL COURT)-03		NIL										
13	SH. ANURAG SAIN, DISTRICI JUDGE (COMMERCIAL COURT)-01		OMP(COMM)/83/2019	PIYUSH JAIN VERSUS BMW INDIA FINANCIAL SERVICES PRIVATE LTD.	SH. SAURABH SACHAN	06.05.2019	NO	05.06.2023	1491	PETITION ALLOWED	N/A	N/A	U/S 34
14	SH. SANJEEV AGGARWAL DISTRICT JUDGE (COMMERCIAI COURT)-02		NIL										
15	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		OMP (I) (COMM)/167/2022	BECTON DICKINSON INDIA PRIVATE LIMITED VS JAYAN'I SAHA	Sh. Anil Tiwari	23-12-2022	NO	08-06-2023	167	PETITION DISMISSED	NA	NA	Section 9 of Arbitration & Conciliation Act, 1996
			CS (COMM)/612/2021	MRS AMEET BHATIA V DEVYANI INTERNATIONAL LTD	Sh. LAKSHAY DHAMIJA	15-12-2021	NO	09-06-2023	541	DECREED	NA	NA	Suit for recovery
16	SH. PREM KUMAR BHARTWAI DISTRICT JUDGE (COMMERCIAI COURT)-01		CS DJ/339/2021	SHUBHAM GOLDIEE MASALI PVT LTD VS NANDKISHORI MADHAV GUPTA		10.08.2021	NO	30-06-2023	686	Contested	NA		Suit U/s 134, 135, 29 & 27 of Trademark Act
17	SH. ANIL KUMAR SISODIA DISTRICT JUDGE(COMMERCIAI COURT)-02		NIL										
18	SH. SANDEEP YADAV	South	NIL										
19	SH. RAJEEV BANSAL	South	NIL										

Sr. No.	Court	District	Case No.	Petitioner Name V Respondent Name	SAdvocate	Date Registration	ofWhether Urgent Relie was sought and Pre Insitution Mediation did not take place (Yes , No)	-Decision 1	ofDays fo disposal	orNature of Disposal (Contested Settled)	ofDate of execution of decree /	nNumber o days for execution o decree fron date o	r f 1
20	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL										
21	MS. NEELAM SINGH, DISSTRICT JUDGE	SOUTH-EAST	NIL										
22	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM)/295/2021	M/S INAYA ADVERTISING Vs M/ INTERSPACE COMMUNICATION PRIVATE LIMITED	SMOHAMMAD SHASIBUDDIN(P),	07/08/21	YES	02/06/23	664	CONTESTED	-		-
			OMP (COMM)/13/2019	M/S KAKDA ROLLING MILLS V M/S PAISALO DIGITAL LIMITED	'sA.K. JAIN(P),	18/01/19	NO	08/06/23	1602	CONTESTED	-		-
23	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL	1			1	ı	1				
24	SH. BHUPESH KUMAR	SOUTH-EAST	NIL										
25	MS NIRJA BHATIA	SOUTH-EAST	NIL										
26	SH. RAJESH KUMAR SINGH	SOUTH-EAST	OMP(COMM)22/2022	SHAPOORJI PALLONJI & CC PVT. LTD. VS BBR INDIA PVI LTD.		31.05.2022	N/A	02.06.2023	367	Contested		-	u/s 34
2 7	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 70/2020	RST ELECTRICAL PVT. LTD.VS HABITECH INFRASTRUCTUR LIMITED		31-10-2018	NO	07-06-2023	1676	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO.46/2021	HABITECH INFRASTRUCTUR LIMITED VS. RST ELCTRICA PVT. LTD.	EVIKAS KUMAR L	15-02-2021	NO	07-06-2023	842	CONTESTED	NIL	NIL	RECOVERY
	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL	•	•	•	•				•		
29	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH EAST	NIL										
	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL										

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	SAdvocate	Date o Registration	of Whether Urgent Relief was sought and Pre- Insitution Mediation did not take place (Yes / No)	-Decision 1	disposal	Nature of Disposal (Contested / Settled)	′	Number of days for execution of decree from date of	
31	MS. SUKHVINDER KAUR		NIL										
32	SH. SURENDER S. RATHI		CS (COMM)/125/2022	M/S SUNIL KUMAR Vs M/S DELHI ENTERPRISES	SABHISHEK GARG(P),	19-02-2022	01-06-2023	467	DECREED	Civil Procedure Code 1908 ORDER,XXXVI I	-		
			CS (COMM)/654/2022	VIJAY KUMAR Vs KANISI CHAWLA	ISHRESHTH JAIN(P),	22-11-2022	06-06-2023	196	DECREED	Civil Procedure Code 1908 ORDER,4			
			CS (COMM)/520/2022	PRIYANSH AGGARWAL VS LIZA CLOTHING AND APPARELS PVI LTD	LOVEKESH IAGGARWAL(P),	15-09-2022	08-06-2023	266	DECREED	Civil Procedure Code 190826	2		
			OMP (COMM)/1/2020	M/S BRV CONSTRUCTIONS V: M/S AM INFRASTRUCTURES PVI LTD	SSH. S.C. SHARMA(P),	06-01-2020	05-06-2023	1246	ALLOWED	Arbitration & Conciliation Act, 199634,	Ž		
33	SH. REETESH SINGH		NIL										
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	NIL										
35	SH.VINOD YADAV		NIL										
36	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL										
37	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL										
38	MS. SAVITA RAO, DISTRICI JDUGE, COMMERCIAL COURT-02		OMP (I) Comm 861/20	ARUN KUMAR RAI VS PROTECT IP SOLUTIONS LLP ANR	ISh. vikas Jain	05/10/2020	NIL	05/06/2023	973	Disposed of	U/s 9 of Arbitration & Conciliation Act	NIL .	NIL
			CS (COMM)/324/2022	SANJANA AGARWAL V. NAMOSHIVAI APPARELS PRIVATE LIMITED	sSh. Pulkit Thareja	01/07/2022	NIL	07/06/2023	341	Dismissed	Recovery Suit	NIL	NIL
			Counter Claim/5/2023	NAMOSHIVAY APPARELS PVI LTD Vs SANJANA AGARWAL	Sh. Samuel David	31/01/2023	NIL	07/06/2023	127	Decreed	Counter Claim in Recovery	NIL	NIL
39	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS COMM-39/2021	HDFC LTD. V/S MUKESH KUMAF GUPTA	S.M. CHUGH & Co.	03.02.2021	09.06.2023	858	DECREED	RECOVERY OF MAONEY-37		NIL	NIL